

(ख) इन घटनाओं के परिणामस्वरूप सरकार ने जमनि के रूप में कितनी राशि प्राप्त की ?

रेलवे मंत्री (श्री खे० म० पुनाचा) :

(क) जनवरी, 1968 से जून, 1968 तक पश्चिम रेलवे में खतरे की जंजीर खींचे जाने की 2,500 घटनाएँ हुईं ।

(ख) 150 रुपये ।

**PROMOTION OF JUNIOR ASSISTANT STATION MASTERS AND WAR SERVICE CANDIDATES**

4524. SHRI RAM SWARUP VIDYARTH: Will the Minister of RAILWAYS be pleased to state :

(a) whether it is a fact that the junior Assistant Station Masters and War Service candidates have been promoted as Station Masters in preference to the staff recruited prior to the 1st June, 1962 in violation of the Railway Board's letter No. E49/RC-1/8/3 dated the 25th February, 1960 resulting in extra expenditure due to non-finalisation of combined seniority list by the General Manager, Northern Railways, New Delhi for the last eight years;

(b) whether the Audit note issued by the Chief Auditor, Delhi in 1966 in this connection is still outstanding; and

(c) what action has been taken by Government for non-finalisation of the seniority list for the last eight years and the Audit note for the last 14 years ?

THE MINISTER OF RAILWAYS (SHRI C. M. POONACHA) : (a) No.

(b) Yes.

(c) The seniority list has already been issued by the Northern Railway, but it is under review to verify whether the policy formulated by the Railway Board has been adhered to. The Audit note will be disposed of by the Northern Railway after the seniority list has been finalised.

**HOUSE BUILDING SOCIETY FOR RAILWAY EMPLOYEES**

4525. SHRI RAM SWARUP VIDYARTH: Will the Minister of RAILWAYS be pleased to state :

(a) whether it is a fact that a House Building Society for the Railway employees working in Delhi/New Delhi is functioning in the Railway Board;

(b) if so, the details thereof;

(c) the total amount of shares received as on the 31st July, 1968;

(d) the names of members, gazetted and non-gazetted of the Society and their date of priority; and

(e) the likely date by which they are expected to receive the land and the location thereof ?

THE MINISTER OF RAILWAYS (SHRI C. M. POONACHA) : (a) to (e). Presumably, the Hon'ble Member has in mind the Railway Board Employees' Cooperative Housing Society Ltd. which functions in Delhi. This is an autonomous body and the following information has been from them :

"The Railway Board Employees' Cooperative Housing Society Ltd. was registered in the year 1961 under registration No. 1550. It has 773 members on roll and a share capital of Rs. 38,650. In addition, the Society has 991 persons on the waiting list, who have paid Rs. 49,550 as advance towards share money.

The members of the Society enjoy equal status and, therefore, the Society does not maintain the names of members separately distributed between gazetted and non-gazetted.

The date of enrolment forms the basis of priority.

The Society in in correspondence with the Delhi Administration for securing land. So far, the Society has not secured any land and it is not possible to say when land will be released by Delhi Administration."